

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 987 of 2020**

Anil Kumar Jha ..... Petitioner

**Versus**

Jharkhand Mineral Area Development Authority, & Ors.  
..... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. Someshwar Roy, Advocate  
For the Respondent-JMADA: Mr. Santosh Kr. Jha, A.C. to Mr. Mahavir Pd.  
Sinha

**03/Dated: 25/06/2020**

Heard, Mr. Someshwar Roy, learned counsel for the petitioner and Mr. Santosh Kr. Jha, learned counsel for the respondent-JMADA.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the petitioner submits that he will remove the defects by tomorrow.

Post the matter on 30.06.2020.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/